

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:1703

ANSWERED ON:07.03.2013

SEA EROSION

Kurup Shri N.Peethambara;Shankar Alias Kushal Tiwari Shri Bhisma

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether massive sea erosion has taken place in the coastal belt of Karnataka, Kerala and Tamil Nadu;
- (b) if so, the details thereof and the reasons therefor along with the damage caused by the erosion during the last three years and the current year;
- (c) the details of proposals received from State Governments, State/UT-wise and the action taken by the Union Government thereon and the reasons for delay, if any, in according clearance to these proposals;
- (d) whether the Government has finalised the 'Rashtriya Tatiya Sanrakshan Pariyojana' to contain the problem of sea erosion, if so, the details thereof;
- (e) whether the assistance under flood management programme is being extended to all States to tackle the problem of sea erosion, if so, the details thereof; and
- (f) the funds provided to the State Governments to check the sea erosion during the last three years and the current year?

**Answer**

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

(a) Yes Madam.

(b) The details of coastline of Karnataka, Kerala and Tamil Nadu affected by erosion are as under :

Karnataka : 152.73 km., Kerala : 478.14 km, Tamil Nadu : 151.81 km.

The main reasons of coastal erosion in these States are the wave attack especially during monsoon season and obstruction of sediment supply / transport.

The details of damages have been sought from the concerned State Governments and on their receipt, the same would be tabled in the House.

(c) The State-wise details of proposals received, action taken by the Government thereon and the reasons for delay etc. are given in Annex-1.

(d) The Rashtriya Tatiya Sanrakshan Pariyojana (NCPP) was initiated with a view to explore the possibility of funding of coastal protection works through external assistance. After discussion between Government of India and Asian Development Bank (ADB) for funding on coastal protection works, the ADB approved grant for Project Preparatory Technical Assistance (PPTA). The PPTA was used to prepare an investment programme for Sustainable Coastal Protection and Management Project in the States of Goa, Maharashtra and Karnataka. Under PPTA an investment programme for 404.6 million USD including ADB loan of 250 million USD has been envisaged. Further to above, Ullal Coastal Erosion and Inlet Improvement Project in Karnataka and Mirya Bay Coastal Erosion and Protection Project in Maharashtra were accepted by the Government to be implemented as Pilot projects under NCPP with technical and financial assistance of Asian Development Bank.

(e) Yes, Sir. During XI Plan, the central assistance for flood management including anti-sea erosion works was provided to the State Governments under the State Sector Scheme "Flood Management Programme".

(f) During the last three years of XI Plan i.e. 2009-10, 2010-11 and 2011-12, the central assistance of Rs. 2.00 crore was released to the State Government of Gujarat for anti-sea erosion works undertaken under Flood Management Programme. No funds have been released during the current financial year i.e. 2012-13 for anti-sea erosion works under the above Programme.